

Government of India
Trade Marks Registry
IP Bhawan,
Beside Chanakyapuri Overbridge,
Next to AMC City Civic Centre,
Ghatlodia, Ahmedabad 380061

Tele : 079-27601782 (HO)
Tele : 079-27601781 (Office)
Fax : 079- 27601779

No. TMR/AHM/2023-24/ 549 - 18/04/23

Date : 18.04.2023

PUBLIC NOTICE

It is hereby informed to the advocate/agent/applicant and public at large that due to administrative reason the Opposition matters scheduled before the all hearing officers on 19.04.2023 and 20.04.2023 stands adjourned.

Dipmala Mathapati
18/04/2023

(Dipmala Mathapati)

Asst. Registrar of Trade Marks
Head of Office

दीपमाला मठपती / DIPMALA MATHAPATI
सहायक पंजीकार व्यापार चिह्न / Asst. Registrar of Trade Marks
भारत सरकार / Government of India
व्यापार चिह्न रजिस्ट्री, / Trade Marks Registry
बौद्धिक संपदा भवन / IP Bhawan
चानक्यपुरी ओवरब्रिज के निकट / Nr. Chanakyapuri Overbridge
ग. अहमदाबाद / Ghatlodiya, Ahmedabad



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Office of The Controller General
Patents, Designs & Trade Marks

Boudhik Sampada Bhavan, First Floor,
S. M. Road, Antop Hill,
Mumbai-400037, India.

दूरभाष (Tel):

☎ 022-24132735

फैक्स (Fax):

☎ 022-24123322

ई-मेल (Email):

cgooffice-mh@nic.in

वेबसाईट (website):

www.ipindia.gov.in

No. CGPDTM-11018(11)/1/2022-CGPO/ 12

Date: 01.03.2023

OFFICE ORDER

Shri R. Srinivas, Deputy Controller of Patents & Designs is hereby transferred in public interest from Patent Office, Chennai to IP Archive, under the administration of TMR, Ahmedabad along with the post with immediate effect. He will report to the Head of Office, O/o CGPDTM.

This issues with the approval of the Controller General of Patents, Designs & Trade Marks.

(Kamal Singh Goondli)

Joint Controller of Patents & Designs

To,

Shri R Srinivas, Deputy Controller of Patents & Designs, Patent Office, Chennai
(Through the Head of Office, Patent Office, Chennai)

Copy to,

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai and PIS/RGNIIPM Nagpur.
2. Head of Office, TMR, Ahmedabad.
3. The Accounts Officer, PAO, PDTM, Mumbai
4. Office Order File
5. Guard file.
6. Hindi version follows.



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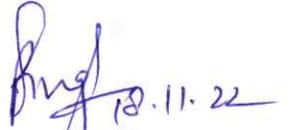
No. CGPDTM-11018(11)/1/2022-CGPO/91

Date: 18.11.2022

OFFICE ORDER

Shri Amalendu Ranjan, Assistant Director (Official Language) is hereby transferred in public interest along with post from Patent Office, Kolkata to Patent Office, Mumbai to meet the requirement of AD(OL) in O/o CGPDTM, Mumbai with immediate effect.

This issues with the approval of the Controller General of Patents, Designs & Trade Marks.


(Poonam Singh)
Director

To,

Shri Amalendu Ranjan, Assistant Director (Official Language), Patent Office,
Kolkata.

(Through the Head of Office, Patent Office, Kolkata)

Copy to,

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai and PIS/RGNIIPM Nagpur.
2. IT Division, Patent Office, Delhi for uploading on the official website.
3. The Accounts Officer, PAO, PDTM, Mumbai
4. Office Order File
5. Guard file.
6. Hindi version follows.



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वेबसाइट (website):

www.ipindia.nic.in

No: CGPDTM-11018(11)/1/2021-CGOFFICE/80

Date: 20.05.2022

OFFICE ORDER

For improving the efficiency and capacity building of Patent Offices and to encourage sharing of the best practices among the IPO officers, following officers are transferred on administrative ground in public interest with immediate effect.

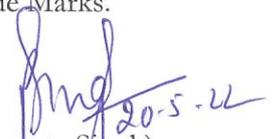
Sl No.	Name	Designation	Present Posting	New Place of Posting
1.	Shri N. K. Mohanty	Sr. Jt. Controller	Patent Office, Mumbai	CG Cell, New Delhi
2.	Shri N. Ramchander	Joint Controller	Patent Office, Mumbai	Patent Office, New Delhi
3.	Shri Subendu Kundu	Deputy Controller	Patent Office, Kolkata	Patent Office, Mumbai
4.	Shri Vinod Kumar	Deputy Controller	Patent Office, Delhi	Patent Office, Kolkata
5.	Dr. Anand Pal Singh	Asst. Controller	Patent Office, Delhi	O/o CGPDTM (Patent Office, Mumbai)
6.	Shri Chiranjit Sarkar	Asst. Controller	Patent Office, Delhi	Patent Office, Chennai
7.	Shri Rajiv Kumar Singh	Asst. Controller	Patent Office, Delhi	Patent Office, Chennai
8.	Shri Ravi Prakash Pandey	Asst. Controller	Patent Office, Delhi	Patent Office, Chennai
9.	Shri Vinay Shankar Rai	Asst. Controller	Patent Office, Kolkata	Patent Office, Chennai
10.	Shri Anand Mishra	Asst. Controller	Patent Office, Delhi	Patent Office, Chennai
11.	Shri Shailendra Singh	Asst. Controller	Patent Office, Delhi	Patent Office, Chennai
12.	Shri Niranjan Kumar	Asst. Controller	Patent Office, Kolkata	Patent Office, Chennai
13.	Shri Satish Kumar	Asst. Controller	Patent Office, Kolkata	Patent Office, Mumbai
14.	Shri Hitendra Sharma	Asst. Controller	Patent Office, Delhi	Patent Office, Mumbai
15.	Shri Omvir Singh Kalkhanda	Asst. Controller	Patent Office, Delhi	Patent Office, Mumbai
16.	Shri Praveen Kumar	Asst. Controller	Patent Office, Delhi	Patent Office, Kolkata
17.	Shri Parveen Kumar	Asst. Controller	Patent Office, Delhi	Patent Office, Kolkata
18.	Shri Karteek Viswanadha	Asst. Controller	Patent Office, Delhi	Patent Office, Kolkata
19.	Shri Dilip Dandotiya	Asst. Controller	Patent Office, Delhi	Patent Office, Kolkata
20.	Shri Kundan Kumar	Asst. Controller	Patent Office, Mumbai	Patent Office, Kolkata
21.	Ms. Parvathy S.	Asst. Controller	Patent Office, Mumbai	Patent Office, Kolkata

On transfer the officers will function in their respective capacity except officers mentioned at Sr. No. 1, 2 and 5. Shri Satish Kumar, Assistant Controller of Patents & Designs upon transfer will work in Electrical Group. They should report to the Head of Office of new place of posting.

The work allocation of Shri N. K. Mohanty, Shri N. Ramchander and Dr. Anand Pal Singh is modified as below. The pay and allowances of Shri N. K. Mohanty, Sr. Joint Controller of Patents & Designs will be drawn from Patent Office, New Delhi.

Sl. No.	Name and Designation of the Officer	Allocation of Work	Reporting to
1.	Shri N. K. Mohanty, Sr. Joint Controller of Patents & Designs	1. He is posted at CG Cell, New Delhi for effective co-ordination between IPO and DPIIT. 2. He will be responsible for arranging stakeholder consultations on various IPR issues. 3. He will be heading working Group on IP research for assessing policy interventions in various IPR matters 4. He shall be Nodal Officer for NIPAM program.	CGPDTM
2.	Shri N. Ramchander, Joint Controller of Patents & Designs	In supersession of Office Order No. CGPDTM-17031(11)/1/2021-CG OFFICE/23 dated 06.12.2021, Shri N. Ramchander will be In-charge of PCT Division and ISA/IPEA, Patent Office, Delhi and responsible for overall functioning of the same.	CGPDTM
3.	Dr. Anand Pal Singh Assistant Controller of Patents & Designs	Dealing with matters related to Establishment and Administration of Group A Officers in Patent Office.	Director, O/o CGPDTM

This issues with the approval of the Controller General of Patents, Designs & Trade Marks.


 (Poonam Singh)
 Director

To,
All above mentioned Officers.

Copy to,

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai and PIS/RGNIIPM, Nagpur.
2. Shri Kamal Singh Goondli, Deputy Controller of Patents and Designs, IT Division, Patent Office, Delhi -for uploading on the official website.
3. The Accounts Officer, PAO, PDTM, Mumbai
4. Office Order File
5. Guard file.



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(Email): cgooffice-mh@nic.in

(Website): www.ipindia.nic.in

No. CGPDTM-11018(11)/1/2022-CGPO/81

Date: 20.05.2022

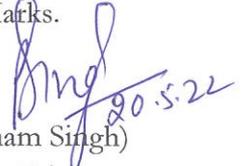
OFFICE ORDER

Upon consideration of request for transfer, following officers are transferred on their own cost with immediate effect:

Sl. No.	Name of Officer and Designation	Present Posting in Patent Office	New place of posting in Patent Office
1	Dr. Rohit Rathore, Assistant Controller of Patents & Designs	PO, Kolkata	PO, Delhi
2	Shri Jatin, Examiner of Patents & Designs	PO, Chennai	PO, Delhi
3	Shri Sudhir, Examiner of Patents & Designs	PO, Chennai	PO, Delhi
4	Ms. Ritika Kaushik, Examiner of Patents & Designs	PO, Kolkata	PO, Delhi
5	Shri Sachin Choudhary, Examiner of Patents & Designs	PO, Kolkata	PO, Delhi
6	Shri Amit Bharti, Examiner of Patents & Designs	PO, Chennai	PO, Delhi
7	Shri Yasir Abbas Zaidi, Examiner of Patents & Designs	PO, Kolkata	PO, Delhi
8	Shri Brij Mohan Singh, Examiner of Patents & Designs	PO, Kolkata	PO, Delhi

They should report to Head of Office of new place of posting. On transfer, the officers will function in their respective Groups.

This issues with the approval of the Controller General of Patents, Designs & Trade Marks.


(Poonam Singh)
Director

To,

All above mentioned Officers.

Copy to,

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai and PIS/RGNIIPM, Nagpur.
2. Shri Kamal Singh Goondli, Deputy Controller of Patents and Designs, IT Division, Patent Office, Delhi for uploading on the official website.
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cgooffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CGPDTM-11024(13)/2/2020-CGPO/45

Date:11.05.2022

OFFICE ORDER

Shri Kumar Raju, Assistant Controller of Patents & Designs is hereby transferred in public interest along with the post from Patent Office, Delhi to RGNIIPM, Nagpur with immediate effect.

Shri Kumar Raju, Assistant Controller of Patents & Designs should report to the Head of Office, RGNIIPM, Nagpur. Upon joining, he shall look after NIPAM activities under direction of Head of Office, RGNIIPM, Nagpur and also assist him on work related to administrative matters. He is hereby relieved from the work of Controller in the Mechanical Group, Patent Office, Delhi until further orders.

This issues with the approval of the Controller General of Patents, Designs & Trade Marks.


(Poonam Singh)
Director

To,

Shri Kumar Raju, Assistant Controller of Patents & Designs, Patent Office, Delhi.

Copy to:-

1. Head of Office, Patent Office, Delhi.
2. Head of Office, RGNIIPM, Nagpur.
3. The Pay & Accounts Officer, PDTM, Mumbai.
4. Shri Kamal Singh Goondli, Deputy Controller of P & D, IT Division, Patent Office, Delhi for uploading on the official website.
5. Office Order file.
6. Guard file.



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वेबसाईट (website):

www.ipindia.nic.in

No: CGPDTM-11018(11)/1/2021-CGOFFICE/03

Date: 04.04.2022

OFFICE ORDER

Upon consideration of request for transfer, following officers are transferred on spouse ground on their own cost with immediate effect:

Sl. No.	Name of Officer	Present Posting	New Place of Posting
1.	Dr. (Mrs.) Jyoti Assistant Controller of Patents & Designs	PO, Kolkata	PO, Delhi
2.	Shri Ravindra Kumar Meena Examiner of Patents & Designs	PO, Chennai	PO, Delhi
3.	Shri Sumit Kant Examiner of Patents & Designs	PO, Chennai	PO, Delhi
4.	Shri Hemant Chola Examiner of Patents & Designs	PO, Chennai	PO, Delhi
5.	Shri Saurabh Saxena Examiner of Patents & Designs	PO, Kolkata	PO, Delhi
6.	Ms. Paulami Ghosh Examiner of Patents & Designs	PO, Kolkata	PO, Delhi
7.	Ms. Sunakshi Yadav Examiner of Patents & Designs	PO, Kolkata	PO, Delhi
8.	Shri Saumya Jain Examiner of Patents & Designs	PO, Kolkata	PO, Delhi
9.	Shri Rishi Dwivedi, Examiner of Patents & Designs	PO, Kolkata	PO, Delhi
10.	Shri Kuldeep Jangir Examiner of Patents & Designs	PO, Mumbai	PO, Delhi
11.	Ms. Khushboo Kumari Examiner of Patents & Designs	PO, Kolkata	PO, Mumbai
12.	Shri Himanshu Chandrakar Examiner of Patents & Designs	PO, Mumbai	RGNIIPM, Nagpur
13.	Shri V. Palaniswamy Deputy Controller of Patents & Designs	PO, Kolkata	PO, Chennai

2. They should report to the Head of Office of new place of posting. On transfer, the officers will function in their respective Groups.

3. Since Shri Himanshu Chandrakar is being transferred to RGNIIPM, Nagpur in the same capacity as Examiner of Patents & Designs, one post of Examiner of Patents & Designs is hereby transferred from Patent Office, Mumbai to RGNIIPM, Nagpur.

4. This issues with the approval of the Controller General of Patents, Designs & Trade Marks.


(Poonam Singh) 4/4/22
Director

To,

All above mentioned Officers.

Copy to:-

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai.
2. Head of Office, RGNIIPM, Nagpur.
3. The Pay & Accounts Officer, PDTM, Mumbai.
4. Shri Kamal Singh Goondli, Deputy Controller of P & D, IT Division, Patent Office, Delhi for uploading on the official website.
5. Office Order file.
6. Guard file.



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No: CGPDTM-11018(11)/1/2021-CGOFFICE / 208

Date: 29.10.2021

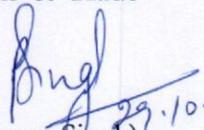
OFFICE ORDER

Upon consideration of request for transfer, following officers are transferred on their own cost with immediate effect:

Sl. No	Name of the Officer	Designation	Present Posting in Patent Office	New place of posting in Patent Office
1	Shri G. Nagendra	Asst. Controller of P & D	Kolkata	Chennai
2	Shri Sunil Surla	Asst. Controller of P & D	Delhi	Chennai
3	Shri Praveen Chand Tungla	Asst. Controller of P & D	Delhi	Chennai
4	Shri Laxminarayan Chinta	Asst. Controller of P & D	Delhi	Chennai
5	Shri Subhadeep Paul	Asst. Controller of P & D	Delhi	Kolkata

They should report to Head of Office of new place of posting. On transfer, the officers will function in their respective Groups.

This issues with the approval of the Controller General of Patents, Designs & Trade Marks.


(Poonam Singh)
Director

To,

All above mentioned Officers.

Copy to:-

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai and PIS/RGNIIPM, Nagpur.
2. The Pay & Accounts Officer, PDTM, Mumbai
3. Shri Kamal Singh Goondli, Deputy Controller of P & D, IT Division, Patent Office, Delhi for uploading on the official website.
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: cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No. CGPDTM-11018(11)/1/2021-CGOFFICE/45

Date: 20.07.2021

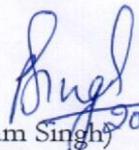
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Sl. No	Name of the Officer	Designation	Present Posting in Patent Office	New place of posting in Patent Office
1	Smt. Chetashri Parate	Asst. Controller of P & D	Delhi	Mumbai
2	Shri Jitender Sharma	Asst. Controller of P & D	Kolkata	Delhi
3	Shri Srinivasarao Reesu	Asst. Controller of P & D	Delhi	Chennai
4	Shri Sunil Kumar	Asst. Controller of P & D	Kolkata	Delhi
5	Shri Dinesh Nath Goswami	Asst. Controller of P & D	Mumbai	Delhi
6	Shri Pranav Kumar	Asst. Controller of P & D	Delhi	Kolkata
7	Shri Amit Kumar Meena	Examiner of P & D	Kolkata	Delhi
8	Shri Praveen Chandra	Examiner of P & D	Kolkata	Delhi
9	Shri Praveen Kumar Rai	Examiner of P & D	Kolkata	Delhi
10	Shri Panchumarathy Sreedhar	Examiner of P & D	Mumbai	Chennai
11	Smt. Devika R. Nair	Examiner of P & D	Delhi	Chennai
12	Shri Pritish Ranjan Pal	Examiner of P & D	Kolkata	Chennai
13	Shri Amit Khera	Examiner of P & D	Mumbai	Delhi
14	Ms. Thallapally Vinodhini Charan	Examiner of P & D	Chennai	Mumbai
15	Shri Prince Lal	Examiner of P & D	Chennai	Kolkata

They should report to Head of Office of new place of posting. On transfer, the officers will function in their respective Groups.

This issues with the approval of the Controller General of Patents, Designs & Trade Marks.


(Poonam Singh)
20.7.2021
Director

To,

Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.

Copy to,

1. Head of Office, PIS/RGNIIPM, Nagpur.
2. Shri Kamal Singh Goondli, Deputy Controller of Patents and Designs, IT Division, Patent Office, Delhi for uploading on the official website.
3. The Accounts Officer, PAO, PDTM, Mumbai.
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No. A-19011/NS/2002-03/POB/E/ 1354

Date: 24/08/2020

OFFICE ORDER

In pursuance of Office Letter No. CG/F/DC(P)(NVK)/2020/67 dated 19.08.2020 of the Office of the Controller General of Patents, Designs & Trade Marks, Mumbai, Smt. Namrata V. Kavle, Deputy Controller of Patents & Designs, Mumbai has been allowed to join Haryana State Industrial and Infrastructure Development Corporation (HSIIDC) Ltd., on deputation.

Smt. Namrata V. Kavle is relieved from Patent Office Mumbai w.e.f. 24.08.2020(A/N) so as to enable her to join Haryana State Industrial and Infrastructure Development Corporation (HSIIDC), Panchkula.

N.K. Mohanty

(N.K.Mohanty)

Joint Controller of Patents & Designs
Head of Office

Copy to:

1. Smt. Namrata V. Kavle, Deputy Controller of Patents & Designs, Patent Office, Mumbai.
2. Office Order file.
3. The Head of Office, Patent Office, Kolkata, New Delhi, Chennai,
4. Controller General of Patents, Designs Trade Marks, Mumbai-37
5. Accounts Officer PAO, PDTM, Mumbai-37.
6. Personal file.





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Office of The Controller General
Patents, Designs & Trade Marks
Boudhik Sampada Bhavan, First Floor,
S. M. Road, Antop Hill,
Mumbai-400037, India.

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फैक्स (Fax):

022-24123322

ई-मेल (Email):

cgooffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/9/2020/ 107

Dated: 30.06.2020

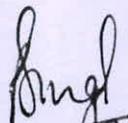
OFFICE ORDER

Upon consideration of representation, following officers are transferred on spouse ground/family ground on their own request with immediate effect:

Sl. No	Name of the Officer	Designation	Present Posting	New place of posting
1	Ms. Himanshi Kharb	Asst. Controller of P & D	Patent Office, Delhi	Patent Office, Mumbai
2	Shri Raghava Rao Sripathi,	Asst. Controller of P & D	Patent Office, Delhi	Patent Office, Chennai
3	Shri Lokesh Kumar Rajwanshi,	Asst. Controller of P & D	Patent Office, Kolkata	Patent Office, Delhi
4	Shri Soumen Das	Asst. Controller of P & D	Patent Office, Chennai	Patent Office, Kolkata
5	Shri Bharat NS	Asst. Controller of P & D	Patent Office, Kolkata	RGNIIPM, Nagpur
6	Shri Anand Kumar Jaiswal	Examiner of P & D	Patent Office, Mumbai	Patent Office, Delhi
7	Shri Rakesh Kumar Kachhap	Examiner of P & D	Patent Office, Delhi	Patent Office, Kolkata

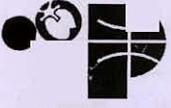
They should report to Head of Office of new place of posting. On transfer, the officers will function in their respective groups.

This issues with the approval of the Competent Authority.


(Poonam Singh)
30.6.2020
Director

To,

1. All above mentioned Officers.
2. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai and PIS/RGNIIPM, Nagpur.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents and Designs, IT Division, Patent Office, Delhi.
4. The Accounts Officer, PAO, PDTM, Mumbai
5. Office Order File



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Office of The Controller General
Patents, Designs & Trade Marks
Boudhik Sampada Bhavan, First Floor,
S. M. Road, Antop Hill,
Mumbai-400037, India.

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फैक्स (Fax):

☎ 022-24123322

ई-मेल (Email):

cgooffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No. CG/F/1/9/2019/ 39

Dated: 05.07.2019

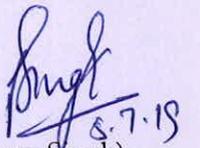
OFFICE ORDER

Upon consideration of representations, following officers are hereby transferred on spouse ground on their own request with immediate effect.

No.	Name of Officer	Designation	Present posting	New place of posting
1	Smt. Sapna Narvariya	Assistant Controller of Patents & Designs	Patent Office, Delhi	Patent Office, Mumbai
2	Shri Manish Chand Chaurasia	Examiner of Patents & Designs	Patent Office, Kolkata	Patent Office, Delhi

Smt. Sapna Narvariya and Shri Manish Chand Chaurasia should report to Head of Office, Patent Office, Mumbai and Delhi, respectively. On transfer, these officers will function in their respective groups at the new place of posting.

This issues with the concurrence and approval of Controller General of Patents, Designs & Trade Marks.


(Poonam Singh)
Director

Copy to:

1. Smt. Sapna Narvariya, Assistant Controller of Patents & Designs, Patent Office, Delhi
2. Shri Manish Chand Chaurasia, Examiner of Patents & Designs, Patent Office, Kolkata
3. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai
4. The Head of Office, Office of CGPDTM, Mumbai
5. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
6. The Pay & Accounts Officer, PAO, PDTM, Mumbai
7. Office Order file



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www.ipindia.nic.in

Dated: 06.03.2019

No. CG/F/1/9/2019/12

OFFICE ORDER

Upon consideration of representation, Mrs. Manisha Vishraj, Examiner of Patents & Designs, Patent Office, Delhi is hereby transferred on her own request to Patent Office, Kolkata with immediate effect.

She should report to Head of Office, Patent Office, Kolkata. On transfer, Mrs. Manisha Vishraj will function as Examiner in the Biotech Group, Patent Office, Kolkata.

(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To

1. Mrs. Manisha Vishraj, Examiner of Patents & Designs, Patent Office, Delhi
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai
3. The Head of Office, Office of CGPDTM, Mumbai
4. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
5. The Pay & Accounts Officer, PAO, PDTM, Mumbai
6. Office Order file



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www.ipindia.nic.in

No: CG/Office Order/2016/ 102

Date: 12.01.2016

OFFICE ORDER

The following internal transfers in Patent Office, Mumbai are being made with immediate effect until further orders:

1. Dr. Suhas R. Kulkarni, Assistant Controller of Patents & Designs will function as incharge of GPM and in Group - 1.
2. Shri Santosh K. Mehtry, Assistant Controller of Patents & Designs besides work assigned of incharge of RECS will also function in Group - 3.
3. Dr. Suman Verma, Examiner of Patents & Designs is relieved from the duty assigned in RECS.
4. Shri Rajesh Patel, Examiner of Patents & Designs will work daily in the forenoon in Group - 1 for the normal work of examination related to patent applications and in the afternoon in RECS.
5. Shri Md. Jawed Iqbal, Examiner of Patents & Designs is relieved from the duty assigned in RMID.
6. Shri Rajeev Kumar, Examiner of Patents & Designs will work daily in the forenoon in Group - 3 for the normal work of examination related to patent applications and in the afternoon in RMID.

Om Prakash Gupta
(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To

1. All above Officers.
2. Shri N. K. Mohanty, Head of Office, Deputy Controller of Patents & Designs, Patent Office, Mumbai.
3. Office Order file.



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वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/9/2016/ 31

Dated: 02.06.2016

OFFICE ORDER

Upon consideration of representation dated 01.06.2016 submitted by Shri Aakash Gangwar, Examiner of Patents & Designs, Patent Office, Chennai, Shri Aakash Gangwar is transferred from Patent Office, Chennai to Patent Office, Delhi on his own request with immediate effect. He should report to Head of Office, Patent Office, Delhi.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Shri Aakash Gangwar, Examiner of Patents & Designs, Patent Office, Chennai.
2. Heads of Office, Patent Office, Chennai, Kolkata, Mumbai & Delhi.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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वेबसाईट (website):
www.ipindia.nic.in

No: CG/E/1/9/2016/287

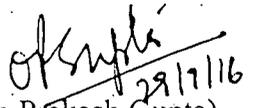
Dated: 29.07.2016

OFFICE ORDER

Upon consideration of representations following Examiner of Patents & Designs are transferred on medical ground on their own request with immediate effect:

No	Name of examiners	Present posting	New place of posting
1	Shri Sumit Kumar	Patent Office, Kolkata	Patent Office, Delhi
2	Shri Sanjeev Kumar	Patent Office, Chennai	Patent Office, Delhi
3	Shri Deepak Suhag	Patent Office, Chennai	Patent Office, Delhi

They should report to Head of Office, Patent Office, Delhi. On transfer, the examiners will function in their respective groups at new place of posting.


(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To

1. All above examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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(Fax): ☎ 022-24172288
022-24123322

(Email): ✉ cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No: CG/NGE/TRN-POS/2016 / 231

Date: 31.08.2016

OFFICE ORDER

On consideration of request of Smt. K. Rajeswari, Upper Division Clerk, Patent Office Chennai, she is hereby transferred to Patent Office, New Delhi, in the same capacity. Her transfer is in on own request.

OK Gupta
31/08/16
(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To:

1. Smt. K. Rajeswari, UDC, Patent Office, Chennai.
2. The Head of Office, Patent Office, Chennai.
3. The Head of Office, Patent Office, New Delhi.
4. The Account Officer, Pay & Accounts Office, Mumbai – 37.
5. Office order file.



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Mumbai-400 037, India.

(Tel): ☎ 022-24123311
022-24132735

(Fax): ☎ 022-24172288
022-24123322

(Email): cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No: CG/NGE/TRN-POS/2016/231

Date: 31.08.2016

OFFICE ORDER

On consideration of request of Smt. K. Rajeswari, Upper Division Clerk, Patent Office, Chennai, she is hereby transferred to Patent Office, New Delhi, in the same capacity. Her transfer is in on own request.

OK Gupta
31/08/16
(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To:

1. Smt. K. Rajeswari, UDC, Patent Office, Chennai.
2. The Head of Office, Patent Office, Chennai.
3. The Head of Office, Patent Office, New Delhi.
4. The Account Officer, Pay & Accounts Office, Mumbai – 37.
5. Office order file.



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वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/9/2016/176

Dated: 22.12.2016

OFFICE ORDER

Upon consideration of representation dated 17.12.2016 submitted by Shri Shubham Tyagi, Examiner of Patents & Designs, Patent Office, Mumbai, Shri Shubham Tyagi is transferred from Patent Office, Mumbai to Patent Office, Delhi on his own request with immediate effect. He should report to Head of Office, Patent Office, Delhi.

Om Prakash Gupta
(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Shri Shubham Tyagi, Examiner of Patents & Designs, Patent Office, Mumbai.
2. Heads of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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022-24144525

(Fax): ☎ 022-24123322
022-24172288

(Email): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No.CG/F/14(3)(1)/2017/132

02-05-2017.

OFFICE ORDER

In exercise of the powers vested in the Head of the Department under Rule 14 of the Delegation of Financial Power Rules 1978, Shri M. V. Bhatkar, Assistant Administrative Officer, Patent Office, Mumbai has been declared as Drawing and Disbursing Officer in respect of Patent Office, Mumbai with immediate effect until further orders. Shri M. V. Bhatkar, is authorized to exercise all the powers of Drawing and Disbursing Officer in respect of the Patent Office, Mumbai.

Om Prakash Gupta
(Om Prakash Gupta) 2/5/17

Controller General of Patents,
Designs and Trade Marks.

To
Shri M. V. Bhatkar
Assistant Administrative Officer,
Patent Office,
Mumbai

Copy to :

1. All Head of Offices of Patent Office, Mumbai, Kolkata, Chennai and Delhi
2. The Accounts Officer, PAO, PDTM, Mumbai.
3. Office Order file
4. Guard file



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www.ipindia.nic.in

No: CG/Office Order/2017/ 2 38

Date: 18.05.2017

OFFICE ORDER

In partial modification of Office Order No. CG/Office Order/2013/43 dated 09.09.2013, Smt. Kasthuri Mohan, Assistant Controller of Patents & Designs, Patent Office, Chennai is appointed as Assistant Liaison Officer in respect of Intellectual Property Office, Chennai with immediate effect.

To
Smt. Kasthuri Mohan,
Assistant Controller of Patents & Designs,
Patent Office, Chennai

Copy to:

All Heads of Office,
Patents & Designs, Trademarks, Geographical Indications and Patent Information
System/Rajiv Gandhi National Institute of Intellectual Property Management Office

Om Prakash Gupta
(Om Prakash Gupta) 18/5/17
Controller General of Patents,
Designs & Trade Marks



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वेबसाइट (website):

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No. CG/F/(Ex.)(P)/NK/2017/ 118

Dated: 25.10.2017

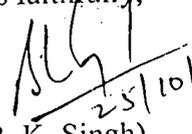
To
The Head of Office,
Patent Office, Delhi

Subject : Application of Shri Naitik Kumar, Examiner of Patents & Designs for temporary posting at Patent Office, Kolkata – regarding.

Sir,

I am directed to refer to the application of Shri Naitik Kumar, Examiner of Patents & Designs dated 05.09.2017 wherein he has further requested to function from Patent Office, Kolkata for a period of another six months in view of medical emergency situation of his father who is temporarily staying at Kolkata for treatment. Earlier he was allowed to function temporarily from Patent Office Kolkata for a period of three months under same situation which was conveyed vide letter No. CG/F/(Ex.)(P)/NK/2017/232 dated 25.04.2017. In this regard I am to convey approval of the Controller General of Patents, Designs & Trademarks for the same. As the temporary posting is on his own request no TA/DA shall be paid to him.

Yours faithfully,


25/10/17

(Dr. B. K. Singh)

Dy. Controller of Patents & Designs
O/o CGPDTM

Copy to:

1. Shri Naitik Kumar, Examiner of Patents & Designs, Patent Office, Delhi
2. The Head of Office, Patent Office, Kolkata

Annexure - 5



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कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह

Office of The Controller General

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वेबसाईट (website):

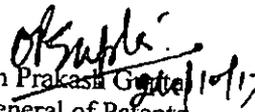
www.ipindia.nic.in

No: CG/F/1/9/2017/116

Dated: 24.10.2017

OFFICE ORDER

Upon consideration of representation dated 16.10.2017 submitted by Shri Satish Kumar, Examiner of Patents & Designs, Patent Office, Delhi, Shri Satish Kumar is transferred from Patent Office, Delhi to Patent Office, Kolkata on his own request with immediate effect. He should report to Head of Office, Patent Office, Kolkata.


(Om Prakash Goindli)
Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Shri Satish Kumar, Examiner of Patents & Designs, Patent Office, Delhi.
2. Heads of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai.
3. Shri Kamal Singh Goindli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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No: CG/F/1/9/2017/229

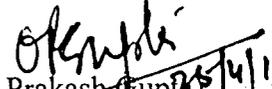
Dated: 25.04.2017

OFFICE ORDER

Upon consideration of representations following Examiner of Patents & Designs are transferred on their own request with effect from 01.05.2017:

No	Name of examiners	Present posting	New place of posting
1	Shri Janardhana Kotni	Patent Office, Delhi	Patent Office, Chennai
2	Shri Gurvinder Singh	Patent Office, Kolkata	Patent Office, Delhi
3	Shri Deepak Lodwal	Patent Office, Kolkata	Patent Office, Delhi
4	Shri Samarpit Dixit	Patent Office, Chennai	Patent Office, Mumbai

They should report to respective Head of Office of Patent Office. On transfer, the examiners will function in their respective groups at new place of posting.


(Om Prakash Gupta)
General of Patents,
& Trade Marks

To

1. All above examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and N.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Design,
Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file

Patent

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संख्या:

No: CG/F/(Ex)(P)/NK/2017/232

दिनांक

Date: 25.04.2017

To

The Head of Office
Patent Office, Delhi.

Subject: Application of Shri Naitik Kumar, Examiner of Patents & Designs for temporary posting at Patent Office, Kolkata – regarding

Sir,

I am directed to refer to application of Shri Naitik Kumar, Examiner of Patents & Designs dated 29.03.2017 wherein he has requested to function from Patent Office, Kolkata for a period of three months in view of medical emergency situation of his father who is temporarily staying at Kolkata for treatment. In this regard I am to convey approval of the Controller General of Patents, Designs & Trade Marks for the same. As the temporary posting is on his own request no TA/DA shall be paid to him. .

Yours faithfully,

RLG
25/04/2017

(Dr. B. K. Singh)

Deputy Controller of Patents & Designs
O/o CGPDTM, Mumbai

Copy to:

1. Shri Naitik Kumar, Examiner of Patents & Designs, Patent Office, Delhi
2. The Head of Office, Patent Office, Kolkata
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi



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No: CG/F/1/9/2017/ 236

Dated: 26.04.2017

OFFICE ORDER

Following Officers are transferred in public interest at new place of posting as given below with effect from 01.05.2017:

No	Name of examiners	Present posting	New place of posting
1	Shri Pradeep Kumar	Patent Office, Delhi	Patent Office, Kolkata
2	Shri Dilip Dandotiya	Patent Office, Delhi	Patent Office, Kolkata
3	Shri Chandeshvar Singh Paikra	Patent Office, Delhi	Patent Office, Kolkata

They should report to the Head of Office, Patent Office, Kolkata. On transfer, the examiners will function in their respective groups at new place of posting.


(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To

1. All above examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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(Email): cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No: CG/NGE/TRN-POS/2018/156

Date: 10.04.2018

OFFICE ORDER

On consideration of request of Shri Saket Kumar, Data Entry Operator, Patent Office, Mumbai he is hereby transferred along with the post to Patent Office, Kolkata, in the same capacity. His transfer is on his own request.


(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To:

1. Shri Saket Kumar, Data Entry Operator, Patent Office , Mumbai
2. The Head of Office, Patent Office, Mumbai
3. The Head of Office, Patent Office, Kolkata.
4. The Account Officer, Pay & Accounts Office, Mumbai – 37.
5. Office order file.



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No: CG/F/1/9/2018/19

Dated: 02.02.2018

OFFICE ORDER

Upon consideration of representations, following Examiner of Patents & Designs are transferred on family ground/medical ground on their own request with immediate effect:

No	Name of Examiners	Present posting	New place of posting
1	Shri Sreekanth KS	Patent Office, Delhi	Patent Office, Mumbai
2	Shri Anurag Singh	Patent Office, Chennai	Patent Office, Delhi
3	Shri Prerak Singh	Patent Office, Mumbai	Patent Office, Delhi
4	Dr. Pushp Sen Satyarthi	Patent Office, Kolkata	Patent Office, Mumbai

They should report to Head of Office of new place of posting. On transfer, the Examiners will function in their respective groups.


(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To

1. All above Examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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No: CG/F/1/9/2017/ १९९

Dated: 28.09.2017

OFFICE ORDER

Upon consideration of representations, following Examiner of Patents & Designs are transferred on family ground/medical ground on their own request with effect from 29.09.2017:

No	Name of Examiners	Present posting	New place of posting
1	Shri Neeraj Upadhyay	Patent Office, Kolkata	Patent Office, Delhi
2	Shri Rishi	Patent Office, Kolkata	Patent Office, Delhi
3	Shri Sukhdev Singh	Patent Office, Mumbai	Patent Office, Delhi
4	Shri Rakesh Kumar	Patent Office, Chennai	Patent Office, Delhi
5	Smt. Anita Devi	Patent Office, Kolkata	Patent Office, Delhi

They should report to Head of Office, Patent Office, Delhi. On transfer, the Examiners will function in their respective groups at new place of posting.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To

1. All above Examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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cgooffice-mh@nic.in

वेबसाईट (website):

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No: CG/F/1/9/2017/182

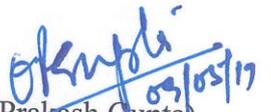
Dated: 09.05.2017

OFFICE ORDER

Upon consideration of representations following Assistant Controller of Patents & Designs are transferred with effect from 01.06.2017 on their own request:

No	Name of Officer	Present posting	New place of posting
1	Dr. Umesh Chandra Pandey	Patent Office, Delhi	Patent Office, Kolkata
2	Dr. Rohit Rathore	Patent Office, Delhi	Patent Office, Kolkata
3	Shri C. Praveen Daniel	Patent Office, Kolkata	Patent Office, Chennai

They should report to respective Head of Office of Patent Office. On transfer, they will function in their respective groups at new place of posting.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To

1. All above Officers
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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No: CG/F/1/9/2018/ 168

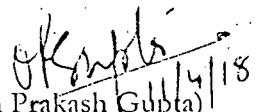
Dated: 11.04.2018

OFFICE ORDER

Upon consideration of representations, following Officers are transferred on family ground/medical ground on their own request with immediate effect:

No	Name of Examiners	Present posting	New place of posting
1	Shri Vikash Sharma	Patent Office, Mumbai	Patent Office, Delhi
2	Shri Vishal Shukla	Patent Office, Mumbai	Patent Office, Delhi
3	Shri Niranjan Kumar	Patent Office, Mumbai	Patent Office, Kolkata
4	Shri Saurabh Katiyar	Patent Office, Chennai	Patent Office, Delhi
5	Shri Manoj Kumar	Patent Office, Chennai	Patent Office, Delhi
6	Shri Amit Kumar	Patent Office, Chennai	Patent Office, Delhi
7	Shri Deepak Singh	Patent Office, Chennai	Patent Office, Delhi
8	Shri Shubham Ratnam	Patent Office, Chennai	Patent Office, Delhi
9	Shri Chanchal Kumar Malav.	Patent Office, Chennai	Patent Office, Delhi
10	Smt. Pooja V. Maulikar	Patent Office, Mumbai	PIS/RGNIIPM, Nagpur

They should report to Head of Office of new place of posting. On transfer, the Officers will function in their respective groups.


(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To

1. All above Examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai and PIS/ RGNIIPM, Nagpur
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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No: CG/F/1/9/2018/ 175

Dated: 12.04.2018

OFFICE ORDER

Upon consideration of representations, following Examiner of Patents & Designs are transferred on family ground/medical ground on their own request with immediate effect:

No	Name of Examiners	Present posting	New place of posting
1	Shri Srinivasu Chintala	Patent Office, Kolkata	Patent Office, Chennai
2	Ms. Swati Pandey	Patent Office, Delhi	Patent Office, Kolkata

They should report to Head of Office of new place of posting. On transfer, the Examiners will function in their respective groups.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To

1. All above Officers
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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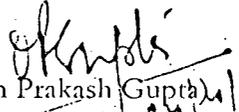
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www.ipindia.nic.in

No: CG/Office Order/2018/326

Date: 24.04.2018

OFFICE ORDER

On transfer of Shri Vikash Sharma, Deputy Controller of Patents & Designs from Patent Office, Mumbai to Patent Office, Delhi, Shri Pankaj P. Borkar, Deputy Controller of Patents & Designs, Patent Office, Mumbai will function as Group Leader, Group - 4 (Mechanical Group) in respect of Patent Office, Mumbai with immediate effect until further order.


(Om Prakash Gupta) 24/4/18
Controller General of Patents,
Designs & Trade Marks

To

1. The Head of Office, Patent Office, Mumbai.
2. Shri Pankaj P. Borkar, Deputy Controller of Patents & Designs, Patent Office, Mumbai
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi.
4. Office Order file



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(Fax): 022-2412 3322
022-24172288

(Email): cgoffice-mh@nic.in

(website): www.ipindia.nic.in

No.CG/Office Order/2018/255

Dated: 31/05/2018

Office Order

Shri Hiralal Vitthal Solanki, Multi Tasking Staff, Patent Office, Mumbai who is presently working in Patent Office, Mumbai is hereby posted in Office of the Controller General of Patents, Designs and Trade Marks, Mumbai with immediate effect.


(Om Prakash Gupta) 31/5/18

Controller General of Patents, Designs and Trade Marks

To

- 1) Shri Hiralal Vitthal Solanki, Multi Tasking Staff, Patent Office, Mumbai
- 2) The Head of Office, O/o.the CGPDTM, Mumbai
- 3) Head of Office, Patent Office, Mumbai
- 4) Officer order file



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(Email): cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No: CG/NGE/TRN-POS/2018/33.

Date: 06.06.2018

OFFICE ORDER

On consideration of request of Shri Maneedev Kumar, Data Entry Operator, Patent Office, Mumbai; he is hereby transferred to Patent Office, New Delhi, in the same capacity. His transfer is on his own request.

Om Prakash Gupta
6/6/18

Controller General of Patents, Designs & Trade Marks

To:

1. Shri Maneedev Kumar, Patent Office, Mumbai
2. The Head of Office, Patent Office, Mumbai
3. The Head of Office, Patent Office, New Delhi.
4. The Account Officer, Pay & Accounts Office, Mumbai – 37.
5. Office order file.



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No. CG/F/(AC)(P)/AA/2018/118

Dated: 15.06.2018

To
The Head of Office,
Patent Office, Delhi

Subject : Application of Shri Ankur Agarwal, Assistant Controller of Patents & Designs for temporary posting at Patent Office, Mumbai – regarding.

Sir,

I am directed to refer to the application of Shri Ankur Agarwal, Assistant Controller of Patents & Designs dated 14.06.2018 wherein he has further requested to extend his temporary posting from 16.06.2018 to 22.06.2018 at Patent Office, Mumbai in view of his father's illness who is at Mumbai for treatment, medical check-ups, follow ups etc. In this regard I am to convey approval of the Controller General of Patents, Designs & Trademarks for the same. He was approved for 5 days of posting temporarily from 11.06.2018 to 15.06.2018 at Patent Office, Mumbai vide this office letter No. CG/F/(AC)(P)/AA/2018/58 dated 08.06.2018.

As the posting is temporary and on his own request no TA/DA shall be paid to him during the extended period.

Yours faithfully,

(Dr. Amarendra Samal)

Dy. Controller of Patents & Designs

O/o CGPDTM

Copy to:

1. Shri Ankur Agarwal, Assistant Controller of Patents & Designs, Patent Office, Delhi
2. The Head of Office, Patent Office, Mumbai
3. The System Administrator/IT Team at Patent Office, Delhi.



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S. M. Road, Antop Hill,
Mumbai-400037, India.

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ई-मेल (Email):

cgooffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/9/2018/ 153

Dated: 16.10.2018

OFFICE ORDER

Upon consideration of representation, following Examiners of Patents & Designs are transferred on family ground/medical ground on their own request with immediate effect:

Sl. No.	Name of Examiner	Present Posting	New place of posting
1	Shri Ankur Bikash Pradhan	Patent Office, Chennai	Patent Office, Kolkata
2	Shri Navdeep Choudharay	Patent Office, Mumbai	Patent Office, Delhi
3	Shri Neeraj Kumar Meena	Patent Office, Kolkata	Patent Office, Delhi
4	Shri Pushpendra Singh Beniwal	Patent Office, Chennai	Patent Office, Delhi
5	Shri R. Muthupandi	Patent Office, Kolkata	Patent Office, Chennai
6	Shri Deepak Kumar Meena	Patent Office, Kolkata	Patent Office, Delhi
7	Shri Brijveer Singh	Patent Office, Chennai	Patent Office, Delhi
8	Shri Saurabh Yadav	Patent Office, Chennai	Patent Office, Delhi
9	Shri Ram Shankar Sahu	Patent Office, Chennai	Patent Office, Kolkata
10	Shri Sateesh Kumar Meena	Patent Office, Chennai	Patent Office, Delhi
11	Shri Sandeep Singh	Patent Office, Kolkata	Patent Office, Delhi
12	Shri Dheeraj Kumar Gola	Patent Office, Chennai	Patent Office, Delhi
13	Shri Shivanshu Mohan	Patent Office, Chennai	Patent Office, Delhi
14	Shri Vimlesh Kumar Meena	Patent Office, Kolkata	Patent Office, Delhi
15	Shri Sudhir Kumar	Patent Office, Chennai	Patent Office, Kolkata
16	Shri Md. Jawed Ansaree	Patent Office, Chennai	Patent Office, Delhi
17	Shri Yogesh Sachan	Patent Office, Kolkata	Patent Office, Delhi
18	Shri Sahdev Kumar	Patent Office, Chennai	Patent Office, Delhi
19	Shri Preet Kumar	Patent Office, Kolkata	Patent Office, Delhi
20	Shri Atul Raj	Patent Office, Chennai	Patent Office, Kolkata
21	Shri Raghavendra Singh Meena	Patent Office, Chennai	Patent Office, Delhi
22	Shri Rakesh Kumar	Patent Office, Chennai	Patent Office, Delhi
23	Shri Kedari Lal	Patent Office, Chennai	Patent Office, Delhi
24	Shri Devender Kumar Shah	Patent Office, Kolkata	Patent Office, Delhi
25	Shri Rahul Dhakad	Patent Office, Chennai	Patent Office, Delhi
26	Shri Suresh Kumar	Patent Office, Kolkata	Patent Office, Delhi
27	Ms. Nisha Jangra	Patent Office, Kolkata	Patent Office, Delhi

28	Shri Vivek Kumar Tamoli	Patent Office, Kolkata	Patent Office, Delhi
29	Shri Laxman Ram	Patent Office, Kolkata	Patent Office, Delhi
30	Shri Vipin Jain	Patent Office, Kolkata	Patent Office, Delhi
31	Shri Pankaj Singh Rana	Patent Office, Chennai	Patent Office, Delhi
32	Shri Deepu Kumar	Patent Office, Chennai	Patent Office, Kolkata
33	Shri Shivraj Prajapat	Patent Office, Kolkata	Patent Office, Delhi
34	Shri Devesh Kumar Lodhi	Patent Office, Chennai	Patent Office, Delhi
35	Ms. Devika R. Nair	Patent Office, Chennai	Patent Office, Delhi
36	Shri Md. Rafeq	Patent Office, Kolkata	Patent Office, Delhi
37	Sri Krishnendra Singh	Patent Office, Kolkata	Patent Office, Delhi
38	Shri Niraj Kumar Singh	Patent Office, Kolkata	Patent Office, Delhi
39	Shri Aditya Kamlakar Singh	Patent Office, Chennai	Patent Office, Delhi
40	Shri Sandan Kumar	Patent Office, Chennai	Patent Office, Kolkata
41	Shri Pardeep Kumar Bishnoi	Patent Office, Kolkata	Patent Office, Delhi
42	Shri Kuldeep Kumar	Patent Office, Chennai	Patent Office, Delhi
43	Shri Kanhaiya Lal Balai	Patent Office, Chennai	Patent Office, Delhi
44	Shri Chandra Prakash Meena	Patent Office, Mumbai	Patent Office, Delhi
45	Shri Dhiren Pattanayak	Patent Office, Chennai	Patent Office, Kolkata
46	Shri Manoj Yadav	Patent Office, Chennai	Patent Office, Delhi
47	Shri Anil Tagale	Patent Office, Chennai	Patent Office, Delhi

They should report to Head of Office of new place of posting. On transfer, the Examiners will function in their respective groups.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To,

1. All above mentioned Examiners of Patents and Designs.
2. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai and PIS/RGNIIPM, Nagpur.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents and Designs, IT Division, Patent Office, Delhi.
4. The Accounts Officer, PAO, PDTM, Mumbai
5. Office Order File



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**Office of The Controller General
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वेबसाइट (website):

www.ipindia.nic.in

No: CG/F/1/9/2018/ 52

Dated: 06.11.2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Examiners of Patents & Designs (Level 10) to the grade of Assistant Controller of Patents & Designs (Level 11) on regular basis with effect from the date of assumption of charge of the posts. They can opt for pay fixation in terms of FR-22(1) (a) (i).

On promotion the following Examiners of Patents and Designs are posted as below:

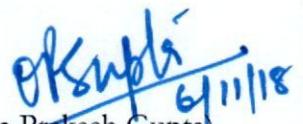
Sl. No.	Name of the Officer	Present posting as Examiner of Patents & Designs	New posting on promotion as Assistant Controller of Patents & Designs
1	Shri Manganna Dora Sambha	Patent Office, Chennai	Patent Office, Chennai
2	Shri Srinivasu Chintala	Patent Office, Chennai	Patent Office, Chennai
3	Shri Ravi Prakash Pandey	Patent Office, Delhi	Patent Office, Delhi
4	Shri Md. Atiqullah	Patent Office, Delhi	Patent Office, Delhi
5	Shri Chiranjib Chowdhury	Patent Office, Kolkata	Patent Office, Kolkata
6	Shri Emaduddin	Patent Office, Kolkata	Patent Office, Mumbai
7	Shri Anjaneyulu Reddi	Patent Office, Chennai	Patent Office, Chennai
8	Shri Jitender Sharma	Patent Office, Delhi	Patent Office, Kolkata
9	Shri Janardhana Kotni	Patent Office, Chennai	Patent Office, Chennai
10	Shri Ramamuni Bommineni	Patent Office, Chennai	Patent Office, Chennai
11	Shri Manmeet Kumar	Patent Office, Delhi	Patent Office, Delhi
12	Shri Mukesh Kumar Jangid	Patent Office, Delhi	Patent Office, Delhi
13	Shri Ejjirothu Srihari	Patent Office, Chennai	Patent Office, Chennai
14	Ms. Latika Dawara	Patent Office, Mumbai	Patent Office, Mumbai
15	Shri Sudipta Dey	Patent Office, Kolkata	Patent Office, Kolkata
16	Shri Pitta Ashok Kumar Reddy	Patent Office, Chennai	Patent Office, Chennai
17	Shri Krishna G	Patent Office, Chennai	Patent Office, Chennai
18	Shri Debasish Banerjee	Patent Office, Delhi	Patent Office, Delhi
19	Shri Rajesh Patel	Patent Office, Delhi	Patent Office, Delhi
20	Shri Arun Kumar Pradhan	Patent Office, Kolkata	Patent Office, Kolkata
21	Shri Masthan Vali Nama	Patent Office, Chennai	Patent Office, Chennai
22	Shri Ramesh Vanaparathi	Patent Office, Chennai	Patent Office, Chennai
23	Shri Ravi Kumar Battini	Patent Office, Chennai	Patent Office, Chennai
24	Shri Vinod Prakash Vasava	Patent Office, Delhi	Patent Office, Delhi
25	Shri Kumar Raju	Patent Office, Delhi	Patent Office, Delhi
26	Shri Dinesh Nath Goswami	Patent Office, Mumbai	Patent Office, Mumbai

27	Shri Anand Mishra	Patent Office, Mumbai	Patent Office, Delhi
28	Shri Prakash U. Rudani	Patent Office, Mumbai	Patent Office, Mumbai
29	Shri Vikash Kumar	Patent Office, Kolkata	Patent Office, Kolkata
30	Ms. Ragini Kumari	Patent Office, Delhi	Patent Office, Delhi
31	Shri Raman Kumar	Patent Office, Kolkata	Patent Office, Chennai
32	Shri Jai Prakash	Patent Office, Chennai	Patent Office, Kolkata
33	Shri Rakesh Kumar Singh	Patent Office, Delhi	Patent Office, Delhi
34	Shri Nilamani Kundu	Patent Office, Chennai	Patent Office, Chennai
35	Shri Harish Raj	Patent Office, Delhi	Patent Office, Delhi
36	Shri G. Nagendra	Patent Office, Chennai	Patent Office, Kolkata
37	Shri Arup Garu	Patent Office, Kolkata	Patent Office, Kolkata
38	Ms. Suman Verma	Patent Office, Delhi	Patent Office, Delhi
39	Shri Karteek Viswanadha	Patent Office, Delhi	Patent Office, Delhi
40	Shri Subhadeep Paul	Patent Office, Chennai	Patent Office, Delhi
41	Shri Satendra Kumar	Patent Office, Chennai	Patent Office, Chennai
42	Shri Raghava Rao Sripathi	Patent Office, Chennai	Patent Office, Delhi
43	Shri Lokesh Kr Rajwanshi	Patent Office, Delhi	Patent Office, Kolkata
44	Shri Hitendra Sharma	Patent Office, Delhi	Patent Office, Delhi
45	Ms. Anjali	Patent Office, Delhi	Patent Office, Delhi
46	Shri Chinta Lakshmi Narayana	Patent Office, Chennai	Patent Office, Delhi
47	Ms. Meenakshi Yadav	Patent Office, Delhi	Patent Office, Delhi
48	Shri Ashlesh Maurya	Patent Office, Delhi	Patent Office, Delhi
49	Shri Praveen Chand Tungala	Patent Office, Chennai	Patent Office, Delhi
50	Shri Srinivas Rao Reesu	Patent Office, Chennai	Patent Office, Delhi
51	Shri Deep Prakash Gupt	Patent Office, Chennai	Patent Office, Chennai
52	Shri Ram Sundar Patel	Patent Office, Kolkata	Patent Office, Kolkata
53	Shri Ram Shiv Deepak	Patent Office, Delhi	Patent Office, Mumbai
54	Shri Gopal Kumar	Patent Office, Delhi	Patent Office, Delhi
55	Shri D. Anjaiah Nayak	Patent Office, Mumbai	Patent Office, Mumbai
56	Shri Hariom Singh	Patent Office, Delhi	Patent Office, Delhi
57	Shri Sumit Kumar	Patent Office, Mumbai	Patent Office, Mumbai
58	Shri Akshay Kumar	Patent Office, Delhi	Patent Office, Delhi
59	Shri Roopak Jain	Patent Office, Delhi	Patent Office, Delhi
60	Shri Vishal Shukla	Patent Office, Delhi	Patent Office, Delhi
61	Shri Pratap Chandra Barad	Patent Office, Delhi	Patent Office, Delhi
62	Shri Prashant Kumar Kutare	Patent Office, Delhi	Patent Office, Delhi
63	Shri Rajiv Kumar Singh	Patent Office, Delhi	Patent Office, Delhi
64	Ms. Himanshi	Patent Office, Delhi	Patent Office, Delhi
65	Shri Kundan Kumar	Patent Office, Mumbai	Patent Office, Mumbai
66	Shri Nikesh Pachpute	Patent Office, Chennai	Patent Office, Chennai
67	Shri Sunil Kumar	Patent Office, Delhi	Patent Office, Kolkata
68	Ms. Sapna Narvariya	Patent Office, Delhi	Patent Office, Delhi
69	Shri Sagar Baburao Pol	Patent Office, Mumbai	Patent Office, Mumbai
70	Shri Piyush Lende	Patent Office, Mumbai	Patent Office, Mumbai
71	Shri Shrikant Sagar Bagde	Patent Office, Mumbai	Patent Office, Mumbai
72	Shri Dilip Dandotiya	Patent Office, Delhi	Patent Office, Delhi
73	Shri Livjot Sarangal	Patent Office, Delhi	Patent Office, Delhi
74	Shri Jitender Kumar Choure	Patent Office, Mumbai	Patent Office, Mumbai
75	Shri Aditya Venkateswara N.C.	Patent Office, Kolkata	Patent Office, Chennai
76	Shri Jagdish Kumar Singh	Patent Office, Kolkata	Patent Office, Kolkata
77	Shri Shailendra Singh	Patent Office, Delhi	Patent Office, Delhi
78	Shri Md. Jawed Iqbal	Patent Office, Mumbai	Patent Office, Kolkata
79	Shri Devnarayan Jatwa	Patent Office, Delhi	Patent Office, Delhi

80	Shri Shahid Anwar	Patent Office, Kolkata	Patent Office, Kolkata
81	Shri Parveen Kumar	Patent Office, Delhi	Patent Office, Delhi
82	Shri Saroj Kumar Singh	Patent Office, Kolkata	Patent Office, Kolkata
83	Shri Sunil Surla	Patent Office, Chennai	Patent Office, Delhi
84	Shri Ritesh Kumar	Patent Office, Kolkata	Patent Office, Kolkata
85	Shri Ajeet Kumar	Patent Office, Kolkata	Patent Office, Kolkata
86	Shri Niranjana Kumar	Patent Office, Kolkata	Patent Office, Kolkata
87	Ms. Neema Sharma	Patent Office, Delhi	Patent Office, Delhi
88	Ms. Swati Pandey	Patent Office, Kolkata	Patent Office, Kolkata
89	Shri Ranjan Prakash	Patent Office, Delhi	Patent Office, Delhi
90	Ms. Aiswarya P.N.	Patent Office, Chennai	Patent Office, Chennai
91	Shri Sreekanth KS	Patent Office, Mumbai	Patent Office, Mumbai

This promotion of the above officers from the post of Examiner of Patents and Designs to the post of Assistant Controller of Patents and Designs is subject to final outcome of court cases regarding their seniority list. Officers at Sl. No. 6, 8, 27, 31, 32, 36, 40, 42, 43, 46, 49, 50, 53, 67, 75, 78 and 83 whose new place of posting is other than present location shall be entitled for transfer TA as per the Rules.

All officers should report to respective Head of Office of Patent Office. They shall function as Assistant Controller of Patents & Designs in their respective group in-situ or at new place of posting, as the case may be.


 (Om Prakash Gupta)
 Controller General of Patents,
 Designs & Trade Marks

To,

All the above mentioned Examiners of Patents and Designs.

Copy to:

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, O/o CGPDTM - For information.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents and Designs, IT Division, Patent Office, Delhi.
4. Shri Sushil K. Satpute, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P.24017/34/2018-IPR-I dated 06.11.2018 – For information.
5. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Personal file of all above mentioned Examiner of Patents and Designs.



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☎ 022-24123322

ई-मेल (Email):

cgooffice-mh@nic.in

वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/9/2018/८४

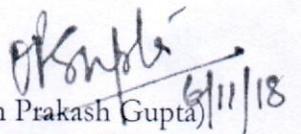
Dated: 06.11.2018

OFFICE ORDER

Following Examiners of Patents & Designs are transferred in public interest as given below with immediate effect.

Sl. No.	Name of Examiner	Present posting	New place of posting
1	Jatin	Patent Office, Delhi	Patent Office, Chennai
2	Ankit Jena	Patent Office, Delhi	Patent Office, Chennai
3	Sumit Kumar Verma	Patent Office, Delhi	Patent Office, Chennai
4	Abhishek Singh	Patent Office, Delhi	Patent Office, Chennai
5	Vivek Gautam	Patent Office, Kolkata	Patent Office, Chennai
6	Ravi Kumar Mittal	Patent Office, Delhi	Patent Office, Chennai
7	Vivek Raj	Patent Office, Kolkata	Patent Office, Chennai
8	Anand Kumar	Patent Office, Delhi	Patent Office, Chennai
9	Randhir Kumar	Patent Office, Kolkata	Patent Office, Chennai
10	Samir Kumar Choudhary	Patent Office, Kolkata	Patent Office, Chennai
11	Prince Lal	Patent Office, Delhi	Patent Office, Chennai
12	Aman Kumar	Patent Office, Kolkata	Patent Office, Chennai
13	Jhalkar Uyake	Patent Office, Kolkata	Patent Office, Chennai
14	Alok Kumar	Patent Office, Delhi	Patent Office, Chennai

They should be relieved from present place of posting and report to the Head of Office, Patent Office, Chennai. These examiners will function in their respective examination groups at new place of posting.


(Om Prakash Gupta) 6/11/18
Controller General of Patents,
Designs & Trade Marks

To,

All the above mentioned Examiners of Patents and Designs.

Copy to:

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, O/o CGPDTM - For information
3. Shri Kamal Singh Goondli, Deputy Controller of Patents and Designs, IT Division, Patent Office, Delhi.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file of all above mentioned Examiner of Patents and Designs.



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फैक्स (Fax):

☎ 022-24123322

ई-मेल (Email):

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वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/3(2)/2018/ 141

Dated: 26.12.2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Examiners of Patents & Designs (Level 10) to the grade of Assistant Controller of Patents & Designs (Level 11) on regular basis with effect from the date of assumption of charge of the posts. They can opt for pay fixation in terms of FR-22(1) (a) (i).

On promotion the following Examiners of Patents and Designs are posted as below:

Sl. No.	Name of the Officer	Present posting as Examiner of Patents & Designs	New posting on promotion as Assistant Controller of Patents & Designs
1	Shri Pranav Kumar	Patent Office, Chennai	Patent Office, Delhi
2	Shri Chiranjit Sarkar	Patent Office, Delhi	Patent Office, Delhi
3	Shri Pankaj Patel	Patent Office, Kolkata	Patent Office, Kolkata
4	Shri Narendra Kumar	Patent Office, Chennai	Patent Office, Chennai
5	Ms. Sandhya Kothari	Patent Office, Mumbai	Patent Office, Mumbai
6	Shri Vikas Gupta	Patent Office, Delhi	Patent Office, Delhi
7	Shri Rakesh Kr. Kushwaha	Patent Office, Delhi	Patent Office, Delhi
8	Ms. Nutishri Lonhare	Patent Office, Delhi	Patent Office, Delhi
9	Shri Avinash Pandit Munde	Patent Office, Mumbai	Patent Office, Kolkata
10	Shri Raj Kumar	Patent Office, Delhi	Patent Office, Delhi
11	Ms. Jyoti	Patent Office, Kolkata	Patent Office, Kolkata
12	Shri Neeraj Kumar Meena	Patent Office, Delhi	Patent Office, Delhi
13	Shri Satish Kumar	Patent Office, Kolkata	Patent Office, Kolkata
14	Ms. Maya Kumari	Patent Office, Delhi	Patent Office, Delhi
15	Shri Pradeep Kumar	Patent Office, Kolkata	Patent Office, Kolkata
16	Shri Ashfaq Ahmad	Patent Office, Delhi	Patent Office, Delhi
17	Shri Rakesh	Patent Office, Delhi	Patent Office, Delhi
18	Shri Praveen Kumar	Patent Office, Delhi	Patent Office, Delhi
19	Smt. Shraddha Turkar	Patent Office, Delhi	Patent Office, Delhi
20	Shri Vivek Kumar	Patent Office, Delhi	Patent Office, Delhi
21	Shri Vinay Shankar Rai	Patent Office, Kolkata	Patent Office, Kolkata
22	Ms. Srirupa Mukherjee	Patent Office, Chennai	Patent Office, Chennai
23	Shri Rajeev Kumar	Patent Office, Kolkata	Patent Office, Kolkata
24	Ms. Parvathy .S	Patent Office, Mumbai	Patent Office, Mumbai
25	Shri Subhash Kumar Singh	Patent Office, Chennai	Patent Office, Kolkata
26	Shri Santosh Kumar Gupta	Patent Office, Delhi	Patent Office, Delhi

27	Ms. Hardit Kaur	Patent Office, Delhi	Patent Office, Delhi
28	Shri Sathish Kumar Moorthy	Patent Office, Chennai	Patent Office, Chennai

This promotion of the above officers from the post of Examiner of Patents and Designs to the post of Assistant Controller of Patents and Designs is subject to final outcome of court cases regarding their seniority list. Officers at Sl. No. 1, 9 and 25 whose new place of posting is other than present location shall be entitled for transfer TA as per the Rules.

All officers should report to respective Head of Office of Patent Office. They shall function as Assistant Controller of Patents & Designs in their respective group in-situ or at new place of posting, as the case may be.


 (Om Prakash Gupta)
 Controller General of Patents,
 Designs & Trade Marks

To,

All the above mentioned Examiners of Patents and Designs.

Copy to:

1. Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, O/o CGPDTM - For information.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents and Designs, IT Division, Patent Office, Delhi.
4. Shri Sushil K. Satpute, Director, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry's letter No. P.24017/34/2018-IPR-I dated 24.12.2018 – For information.
5. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Personal file of all above mentioned Examiner of Patents and Designs.



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वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/9/2016/ 82

Dated: 10.02.2016

OFFICE ORDER

A lot of request for transfer due to family, personal and other such issues have been received in this office. Upon consideration of representations it has been decided to transfer the officers on their own request.

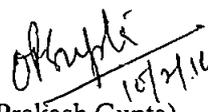
Currently the four Patent offices have different number of examiners in the four groups and patent applications for examination differ substantially from office to office. The number of examiners in each office ideally should be in proportion to the RQ filed so as to bring examination dates at similar level across all offices. Accordingly, newly recruited examiners are to be posted at respective offices. Newly recruited examiners are unlikely to be available till 31.03.2016.

As seen from the performance for the last ten months ending January, 2016 for the period 2015-2016 some of the examiners are lagging in their output due to which the overall achievement is below the fixed target. Only such examiners who fulfill the fixed annual target will be eligible to be relieved on 31.03.2016 amongst the following list:

No	Name of examiners	Present posting	New place of posting
01	Shri Raman Kumar	Patent Office, Delhi	Patent Office, Kolkata
02	Shri Raghava Rao Sripathi	Patent Office, Delhi	Patent Office, Chennai
03	Shri Arun Kumar Pradhan	Patent Office, Delhi	Patent Office, Kolkata
04	Shri Chinta Lakshmi Narayana	Patent Office, Delhi	Patent Office, Chennai
05	Ms. Sandhya Kothari	Patent Office, Delhi	Patent Office, Mumbai
06	Ms. Aiswarya P.N.	Patent Office, Mumbai	Patent Office, Chennai
07	Shri Praveen Chand Tungala	Patent Office, Delhi	Patent Office, Chennai
08	Shri Gopal Kumar	Patent Office, Chennai	Patent Office, Delhi
09	Shri Hariom Singh	Patent Office, Kolkata	Patent Office, Delhi
10	Shri Subhadeep Paul	Patent Office, Chennai	Patent Office, Kolkata
11	Shri Akshay Kumar	Patent Office, Chennai	Patent Office, Delhi
12	Shri Roopak Jain	Patent Office, Kolkata	Patent Office, Delhi
13	Shri Anjaneyulu Reddi	Patent Office, Delhi	Patent Office, Chennai
14	Shri Piyush Lende	Patent Office, Chennai	Patent Office, Mumbai
15	Shri Sunil Kumar	Patent Office, Chennai	Patent Office, Delhi
16	Shri Livjot Sarangal	Patent Office, Kolkata	Patent Office, Delhi

17	Shri Ramamuni Bommineni	Patent Office, Delhi	Patent Office, Chennai
18	Shri Pranav Kumar	Patent Office, Delhi	Patent Office, Kolkata
19	Shri Ejjirothu Srihari	Patent Office, Delhi	Patent Office, Chennai
20	Shri Sudipta Dey	Patent Office, Delhi	Patent Office, Kolkata
21	Shri Pitta Ashok Kumar Reddy	Patent Office, Delhi	Patent Office, Chennai
22	Shri Shahid Anwar	Patent Office, Delhi	Patent Office, Kolkata
23	Shri Phanishwar Rajwar	Patent Office, Mumbai	Patent Office, Kolkata
24	Shri Saroj Kumar Singh	Patent Office, Chennai	Patent Office, Kolkata
25	Shri Sunil Surla	Patent Office, Mumbai	Patent Office, Chennai
26	Shri Vinod Prakash Vasava	Patent Office, Kolkata	Patent Office, Delhi
27	Shri Vikas Gupta	Patent Office, Kolkata	Patent Office, Delhi
28	Shri Dinesh Nath Goswami	Patent Office, Kolkata	Patent Office, Mumbai
29	Shri Anand Mishra	Patent Office, Mumbai	Patent Office, Delhi
30	Shri Prakash U. Rudani	Patent Office, Delhi	Patent Office, Mumbai
31	Ms. Anushri Kamble	Patent Office, Delhi	Patent Office, Mumbai
32	Shri Rajesh Patel	Patent Office, Mumbai	Patent Office, Delhi
33	Shri Praveen Kumar	Patent Office, Chennai	Patent Office, Delhi
34	Shri Vinay Shankar Rai	Patent Office, Delhi	Patent Office, Kolkata
35	Shri Rajeev Kumar	Patent Office, Mumbai	Patent Office, Kolkata
36	Shri G. Nagendra	Patent Office, Delhi	Patent Office, Chennai
37	Shri Pradeep Kumar	Patent Office, Chennai	Patent Office, Delhi
38	Shri Ram Shiv Deepak	Patent Office, Kolkata	Patent Office, Delhi
39	Ms. Suman Verma	Patent Office, Mumbai	Patent Office, Delhi
40	Shri Sathish Kumar Moorthy	Patent Office, Delhi	Patent Office, Chennai
41	Shri Sumit Kumar	Patent Office, Mumbai	Patent Office, Kolkata
42	Shri Jeetendra Singh	Patent Office, Chennai	Patent Office, Delhi
43	Shri Shailendra Singh	Patent Office, Kolkata	Patent Office, Delhi
44	Shri Ranjan Prakash	Patent Office, Chennai	Patent Office, Delhi
45	Shri Samay Raj Meena	Patent Office, Chennai	Patent Office, Delhi
46	Shri Neeraj Kumar Meena	Patent Office, Chennai	Patent Office, Delhi
47	Shri Devnarayan Jatwa	Patent Office, Chennai	Patent Office, Delhi

The respective Heads of Office will submit the relieving proposal of examiners to the undersigned by 30.03.2016. On transfer, the examiners will function in their respective groups at new place of posting.


 (Om Prakash Gupta)
 Controller General of Patents,
 Designs & Trade Marks

To

1. All above examiners
2. ~~The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.~~
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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Office of The Controller General

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वेबसाईट (website):

www.ipindia.nic.in

No: CG/F/1/9/2016/ 5^o

Dated: 08.08.2016

OFFICE ORDER

Upon consideration of representations following Examiner of Patents & Designs are transferred on medical ground on their own request with immediate effect:

No	Name of examiners	Present posting	New place of posting
1	Shri Prakash Halder	Patent Office, Chennai	Patent Office, Kolkata
2	Shri Prakash Raushan	Patent Office, Chennai	Patent Office, Kolkata
3	Shri Vivek Raj	Patent Office, Chennai	Patent Office, Kolkata
4	Shri Rohit Kumar Singh	Patent Office, Chennai	Patent Office, Kolkata
5	Shri Himanshu Sourabh	Patent Office, Chennai	Patent Office, Kolkata
6	Shri Nitish Mondal	Patent Office, Chennai	Patent Office, Kolkata
7	Shri Aman Kumar	Patent Office, Chennai	Patent Office, Kolkata

They should report to Head of Office, Patent Office, Kolkata. On transfer, the examiners will function in their respective groups at new place of posting.


(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To

1. All above examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file



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No: CG/F/1/9/2016/ 145

Dated: 27.10.2016

OFFICE ORDER

Upon consideration of representations following Examiner of Patents & Designs are transferred on their own request with immediate effect:

No	Name of examiners	Present posting	New place of posting
1	Shri Arvind Kumar	Patent Office, Chennai	Patent Office, Delhi
2	Shri Rahul Meena	Patent Office, Chennai	Patent Office, Delhi
3	Shri Rahul Gahlan	Patent Office, Chennai	Patent Office, Delhi
4	Shri Navdeep Chaudhary	Patent Office, Chennai	Patent Office, Mumbai
5	Shri Anil Kumar	Patent Office, Chennai	Patent Office, Delhi
6	Shri Rajesh Kumar Meena	Patent Office, Kolkata	Patent Office, Delhi
7	Shri Satyendra Saini	Patent Office, Mumbai	Patent Office, Delhi
8	Shri Madhanraj M.	Patent Office, Mumbai	Patent Office, Chennai

They should report to respective Head of Office of Patent Office. On transfer, the examiners will function in their respective groups at new place of posting.

Ok Gupta
27/10/16

(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To

1. All above examiners
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Deputy Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Accounts Officer, PAO, PDTM, Mumbai.
4. Office Order file



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No: CGF/1/9/2015/198

Date: 21/01/2015

OFFICE ORDER

Upon consideration of representation for transfer received from the following officers as given below, they are transferred on their own request to Patent Office, New Delhi in their respective groups with immediate effect.

Sl. No.	Name of Officer	Designation	Present posting
01	Shri Amit Singh	Assistant Controller of Patents & Designs	Patent Office, Chennai
02	Ms. Himanshi	Examiner of Patents & Designs	Patent Office, Kolkata

Chaitanya Prasad
21/1/2015

(Chaitanya Prasad)
Controller General of Patents,
Designs and Trade Marks

To

1. Ms. Himanshi, Examiner of Patents & Designs, Patent Office, Kolkata.
2. Shri Amit Singh, Assistant Controller of Patents & Designs, Patent Office, Chennai
3. The Heads of Offices, Patent Office, Chennai/Delhi/Kolkata/Mumbai
4. The Pay & Accounts Officer, Pay & Accounts Office, PDTM, Mumbai.
5. Office Order file.
6. Guard file.



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www.ipindia.nic.in

No: No: CG/F/1/9/2015/ 35

Date: 05.02.2015

OFFICE ORDER

Upon consideration of representation for transfer received from the following Assistant Controllers, transfers on their own request are hereby ordered as given below with immediate effect:

Sl. No.	Name & Designation	Present posting	New place of posting
1	Smt. Anita Jatav	Patent Office, Chennai	Patent Office, New Delhi
2	Shri Ankur Agarwal	Patent Office, Mumbai	Patent Office, New Delhi

The two officers will continue to function in their respective Groups at new place of posting until further orders.

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Smt. Anita Jatav, Assistant Controller of Patents & Designs, Patent Office, Chennai.
2. Shri Ankur Agarwal, Assistant Controller of Patents & Designs, Patent Office, Mumbai.
3. Heads of Office, Patent Office, Chennai, Kolkata, Mumbai & New Delhi.
4. Shri Kamal Singh Goondli, Assistant Controller of Patents & Designs, IT Division, Patent Office, New Delhi.
5. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Office Order file



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(Website): www.ipindia.nic.in

No: CG/F/1/9/2015/162

Dated: 18.02.2015

OFFICE ORDER

Upon consideration of representation for transfer received from the following officers, transfers on their own request are hereby ordered:

Sl. No.	Name & Designation	Present posting	New place of posting
1	Shri N. R. Meena, Deputy Controller of Patents & Designs	Patent Office, Chennai	Patent Office, Delhi
2	Shri T. V. Madhusudan, Deputy Controller of Patents & Designs	Patent Office, Kolkata	Patent Office, Chennai
3	Shri Ajay S. Thakur, Assistant Controller of Patents & Designs,	Patent Office, Delhi	Patent Office, Mumbai

On transfer, Shri T. V. Madhusudan will function as Group Leader, Group - 1 in respect of Patent Office, Chennai. Shri N. R. Meena and Shri Ajay S. Thakur will continue to function in their respective Groups at new place of posting until further orders.

The above three Controllers will dispose off the cases which have been heard and are pending before they are relieved from the present place of posting.


18/2/2015

(Chaitanya Prasad)
Controller General of Patents,
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To

1. All the above officers.
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Assistant Controller of Patents & Designs, IT Division, Patent Office, Delhi
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file.



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(Email): cgpdtm@nic.in

(Website): www.ipindia.nic.in

No: CG/NGE/TRN-POS/2015

Date: /01/2015

OFFICE ORDER

Shri Samrat Lal, UDC, Patent Office, Kolkata is hereby transferred to Patent Office, New Delhi with direction to report for duty to the Head of Office, Patent Office, New Delhi after availing the joining time as per rules.

His transfer is in his own request.

(Chaitanya Prasad)

Controller General of Patents, Designs & Trade Marks

To,

1. Shri Samrat Lal, UDC, Patent Office, Kolkata
2. The Head of Office, Patent Office, New Delhi.
3. The Head of Office, Patent Office, Kolkata.
4. The Account Officer, Pay & Accounts Office, PDTM, Mumbai - 37.
5. Office Copy



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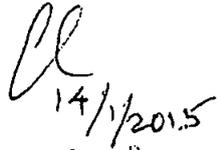
Dated: 14.01.2015

No: CG/F/119/2015/ 114

OFFICE ORDER

Following Officers are transferred in public interest at new place of posting in their respective Groups as given below with immediate effect:

Sl. No.	Name of Officer	Present posting	New place of posting
01	Shri M. Ravi Shankar	Patent Office, New Delhi	Patent Office, Chennai
02	Ms. Sandhya Kothari	Patent Office, Chennai	Patent Office, New Delhi
03	Shri Jitender Sharma	Patent Office, Chennai	Patent Office, New Delhi
04	Shri Mukesh Kumar Jangid	Patent Office, Chennai	Patent Office, New Delhi
05	Shri D. Anjaiah Nayak	Patent Office, New Delhi	Patent Office, Mumbai
06	Shri Jitender Kumar Choure	Patent Office, Chennai	Patent Office, Mumbai
07	Shri Lokesh Kumar Rajwanshi	Patent Office, Chennai	Patent Office, New Delhi
08	Shri Shrikant Sagar Bagde	Patent Office, New Delhi	Patent Office, Mumbai
09	Shri Arup Garu	Patent Office, New Delhi	Patent Office, Kolkata
10	Shri Raj Kumar	Patent Office, Kolkata	Patent Office, New Delhi


14/1/2015
(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. All above Assistant Controller of Patents & Designs/Examiner of Patents & Designs.
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Assistant Controller of Patents & Designs, IT Division, Patent Office, New Delhi.
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file.

15/F



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No: CG/F/1/9/2015/ 241

Date: 26.02.2015

OFFICE ORDER

Upon consideration of representation for transfer received, following Examiners are transferred on their own request as given below with immediate effect:

Sl. No.	Name & Designation	Present posting	New place of posting
1	Smt. Parvathy .S	Patent Office, New Delhi	Patent Office, Mumbai
2	Shri Pankaj Patel	Patent Office, Mumbai	Patent Office, Kolkata

The two Examiners will continue to function in their respective Groups at new place of posting until further orders.


26/2/2015

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Smt. Parvathy .S, Examiner of Patents & Designs, Patent Office, New Delhi.
2. Shri Pankaj Patel, Examiner of Patents & Designs, Patent Office, Mumbai.
3. Heads of Office, Patent Office, Chennai, Kolkata, Mumbai & New Delhi.
4. Shri Kamal Singh Goondli, Assistant Controller of Patents & Designs, IT Division, Patent Office, New Delhi.
5. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Office Order file



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www.ipindia.nic.in

No: CG/F/1/9/2015/ 266

Dated: 27.02.2015

OFFICE ORDER

Following Examiner of Patents & Designs are transferred at new place of posting as given below with immediate effect:

Sl. No.	Name of Officers	Present posting	New place of posting
1	Shri Sarfaraz-Ur-Rehman	Patent Office, Kolkata	Patent Office, New Delhi
2	Shri V. G. S. Ram Prasad	Patent Office, Mumbai	Patent Office, Chennai
3	Shri Sukhdeep Singh	Patent Office, Mumbai	Patent Office, New Delhi

Shri Sarfaraz-Ur-Rehman and Shri V. G. S. Ram Prasad will continue to work in their respective Groups at new place of posting.

Shri Sukhdeep Singh will do the work of the Office of the Controller General of Patents, Designs & Trade Marks until further orders.


27/2/2015

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. All above Officers.
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Assistant Controller of Patents & Designs, IT Division, Patent Office, New Delhi.
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file.



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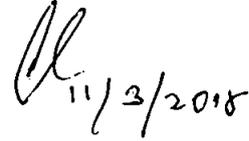
(Website): www.ipindia.nic.in

No: CG/NGE/TRN-POS/2015 115

Date: 11/03/2015

OFFICE ORDER

Shri Maneedev Kumar, Data Entry Operator, Patent Office, Mumbai is hereby transferred to Patent Office, New Delhi with direction to report for duty to the Sr. Joint Controller of Patents & Designs, Head of Office, after availing the joining time as per rules.


11/3/2015

(Chaitanya Prasad)

Controller General of Patents, Designs & Trade Marks

To,

1. Shri Maneedev Kumar, Data Entry Operator, Patent Office, Mumbai.
2. The Head of Office, Patent Office, New Delhi, Mumbai, Chennai, Kolkata.
3. The Account Officer, Pay & Accounts Office, Mumbai – 37.
4. Office Copy



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(Website):

www.ipindia.nic.in

No: CG/F/1/9/2015/125

Dated: 11/03/2015

OFFICE ORDER

Upon consideration of representation for transfer received from Shri Sagar Baburao Pol, Examiner of Patents & Designs, Patent Office, New Delhi, he is hereby transferred on his own request to Patent Office, Mumbai with immediate effect.

He will continue to work in his respective Group at new place of posting until further orders.

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Sagar Baburao Pol, Examiner of Patents & Designs, Patent Office, New Delhi.
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Assistant Controller of Patents & Designs, IT Division, Patent Office, New Delhi.
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file.



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No: CG/F/1/9/2015/126

Dated: 11/03/2015

OFFICE ORDER

Upon consideration of representation for transfer received from Shri Vikash Kumar, Examiner of Patents & Designs, Patent Office, Chennai, he is hereby transferred on his own request to Patent Office, Kolkata with immediate effect.

He will continue to work in his respective Group at new place of posting until further orders.


11/3/2015

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Vikash Kumar, Examiner of Patents & Designs, Patent Office, Chennai.
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Assistant Controller of Patents & Designs, IT Division, Patent Office, New Delhi.
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file.



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No: CG/F/1/9/2015/127

Dated: 11/03/2015

OFFICE ORDER

Upon consideration of representation for transfer received from Shri Srinivas Rao Reesu, Examiner of Patents & Designs, Patent Office, New Delhi, he is hereby transferred on his own request to Patent Office, Chennai with immediate effect.

He will continue to work in his respective Group at new place of posting until further orders.

(Chaitanya Prasad)
Controller General of Patents,
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To

1. Shri Srinivas Rao Reesu, Examiner of Patents & Designs, Patent Office, New Delhi.
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Assistant Controller of Patents & Designs, IT Division, Patent Office, New Delhi.
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file.



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No: CG/F/1/9/2015/128

Dated: 11/03/2015

OFFICE ORDER

Upon consideration of representation for transfer received from Ms. Srirupa Mukherjee, Examiner of Patents & Designs, Patent Office, New Delhi, she is hereby transferred on her own request to Patent Office, Chennai with immediate effect.

She will continue to work in her respective Group at new place of posting until further orders.

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Ms. Srirupa Mukherjee, Examiner of Patents & Designs, Patent Office, New Delhi.
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Assistant Controller of Patents & Designs, IT Division, Patent Office, New Delhi.
4. The Accounts Officer, PAO, PDTM, Mumbai.
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No: CG/F/1/9/2015/ 129

Dated: 11/03/2015

OFFICE ORDER

Upon consideration of representations, following Assistant Controllers of Patents & Designs are transferred on their own request in their respective Groups with immediate effect:

Sl. No.	Name of Examiner	Present posting	New place of posting
1	Shri Subendu Kundu	Patent Office, New Delhi	Patent Office, Kolkata
2	Shri V. Saravanan	Patent Office, New Delhi	Patent Office, Chennai

They will be relieved from their present duties only after they have disposed off all the matters pending with them.


11/3/2015
(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. All above Assistant Controllers of Patents & Designs.
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Assistant Controller of Patents & Designs, IT Division, Patent Office, New Delhi.
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file.



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(Website):

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No: CG/F/1/9/2015/133

Dated: 11/03/2015

OFFICE ORDER

Upon consideration of representation for transfer received from the following officers as given below, they are transferred on their own request at new place of posting in their respective Groups with immediate effect:

Sl. No.	Name of Examiner	Present posting	New place of posting
1	Shri Manoj G. Somkuwar	Patent Office, Chennai	Patent Office, Mumbai
2	Shri Krishna Golla	Patent Office, Kolkata	Patent Office, Chennai
3	Shri Ravi Kumar Battini	Patent Office, Delhi	Patent Office, Chennai
4	Shri Ramesh Vanaparathi	Patent Office, Delhi	Patent Office, Chennai
5	Dr. Manmeet Kumar	Patent Office, Chennai	Patent Office, New Delhi
6	Shri Chiranjib Chowdhury	Patent Office, Chennai	Patent Office, Kolkata
7	Shri Ashlesh Maurya	Patent Office, Kolkata	Patent Office, New Delhi

(Chaitanya Prasad)

Controller General of Patents,
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To

1. All above Examiner of Patents & Designs.
2. The Heads of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Shri Kamal Singh Goondli, Assistant Controller of Patents & Designs, IT Division, Patent Office, New Delhi.
4. The Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file.



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No. CG/F/179/2015/ 116

Date: 17-07-2015

OFFICE ORDER

Upon consideration of representation for transfer received from Shri Vijay Singh, Assistant Controller of Patents and Designs, Patent Office, Chennai is hereby transferred from Patent Office Chennai to Patent Office, Delhi on his own request with immediate effect.

(Rajiv Aggarwal)

Controller General of Patents, Designs
and Trade Marks

To

1. Shri Vijay Singh, Assistant Controller of Patents & Designs, PO, Chennai
2. The Heads of Offices, Patent Office, Chennai/Delhi/Kolkata/Mumbai
3. The Pay & Accounts Officer, Pay & Accounts Office, PDTM, Mumbai
4. Office Order file
5. Guard file